

**STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN
RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE
HIGH COURT OF SIKKIM FOR THE QUARTER ENDING JUNE,2020**

Sl.No.	Name of the Court	Opening Balance as on 01/04/2020	Institution from 01/04/2020 to 30/06/2020	Disposal from 01/04/2020 to 30/06/2020	Pendency at the end of June,2020
1.	HIGH COURT OF SIKKIM	04	--	--	04

